

Declaration of Assets and Liabilities

Year 2025-26

I, Satyendra Kumar son/daughter/wife of Rajendra Prasad
aged 49 Years, belonging to Assistant Cadre Bihar Vidhan Sabha
service and presently working as Assistant Section Officer

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20,000	10,000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	65,000 SBI, Bihar Vidhan Mandal	—			
(iii)	Bonds, Debentures and shares in Companies	—	—			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 513304309 (2 Lakh) 519386282 (1 Lakh) R-BHP IEA 227430 (1 Lakh)	—			
(v)	Motor Vehicles (details of make, etc.)	PASSION PRO-2010 PUNCH CAR 2023	—			
(vi)	Jewellery (give details of weight and value)	—	70 Grams 7,00,000/-			
(vii)	Other assets, such as values of claims / interests	—	—			

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Satyendra Kumar

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—			
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Insardanibag Pattana 974 S.B. 43.00000/-	—			
(v)	Other (such as interest in property)	—	—			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks.	SBI	18.00.000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	2025-26 PAN NO. - BWUPK7156N	
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satyendra Kumar

Name of Employee: Satyendra Kumar

Designation: Assistant Section Officer

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 09/02/26

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.